

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 05
(IB)-275(PB)/2019

IN THE MATTER OF:

Central Bank of India

.... Applicant/petitioner

v.

M/s. Abhinav Steel and Power Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 02.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Vinod Chaurasia, Adv. with Mr. Shravan
Vishnoi, RP

For the CoC

Mr. Sanjay Bajaj, Adv.

ORDER

IA-3415/2020

List on 11.09.2020.

— sd —

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)